

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 5-7-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal.No.55 of 2017 (SZ)	M/s. Mars Agro Chemicals, Rep.,by its Proprietor, Ayothiyapattanam Village, Salem Vs The Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 3 others	M/s. Muthumani Doraisami, Kandhan Duraisami, S.Sivapandi & K.Karthikeyan Counsel for Applicant	For Admission
2	Application No.181 of 2015(SZ)	Dr.P.S.Vetriselvam, Yethpur, Salem Dist. Vs The Govt.of Tamil Nadu Rep.by its Secretary, Public Works Department, Fort St.George, Chennai and 5 others	M/s.M.Vaidyanathan Mrs.Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1 to R6	For hearing
3	Application No.13 of 2016(SZ)	V.Kalaiselvan, Pethanaikenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Mrs.Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	For hearing
4	Application No.15 of 2016(SZ)	V.Durai Samy, Pethanaikenpalayam Taluk, Salem Dist. Vs. The Govt of Tamil nadu	M/s. M.Vaidyanathan Mrs.Deepa Harigovind & U.Gowrishankar Counsel for Applicant	

		Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s.M.K.Subramanian & P.Velmani for R1 to R6	For hearing
5	Application No.17 of 2016(SZ)	Ramkumar, Pethanaickenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Mrs.Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
6	Application No. 37 of 2016(SZ)	A.Selvaraj, Valappadi, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
7	Application No. 38 of 2016(SZ)	S.Jayapal, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
8	Application No. 39 of 2016(SZ)	K.Sudhakar, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	

		Fort St. George, Chennai and others		
9	Application No. 40 of 2016(SZ)	S.Selvakumar, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	For hearing
10	Application No. 41 of 2016(SZ)	M.Palanisamy, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
11	Application No. 42 of 2016(SZ)	C.Marimuthu, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
12	Application No. 43 of 2016(SZ)	A.Rajendran, Pethanaickenpalayam Taluk, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	

		Fort St. George, Chennai and others		
13	Application No. 44 of 2016(SZ)	R.Anandhan, Pethanaickenpalayam Taluk, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
14	Application No. 45 of 2016(SZ)	A.Ravanan, Pethanaickenpalayam Taluk, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	For hearing
15	Application No. 46 of 2016(SZ)	P.Thirugnana Sampantham, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
16	Application No. 57 of 2016(SZ)	Mr. R.P Ramakrishnan, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1 to R6	

17	Application No.58 of 2016(SZ)	Mr. V.Godhanda Raman Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	For hearing
18	Application No.59 of 2016(SZ)	Mr. A.Kasi Vishwanathan Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
19	Application No.60 of 2016(SZ)	Mr. P.Muthukrishnan Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Mrs. Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
20	Application No. 89 of 2016(SZ)	K.Dhanasekar, Kalleripatty, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
21	Application No. 90 of 2016(SZ)	S.Muniraj, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
22	Application No. 91 of 2016(SZ)	G.Rukkumani, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary,	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian &	

		Public Works Department Chennai and others	P.Velmani for R1 to R6	For hearing
23	Application No. 92 of 2016(SZ)	P.S. Rathinam, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
24	Application No. 93 of 2016(SZ)	T.Kandasamy, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
25	Application No. 94 of 2016(SZ)	A.Singaravel, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	
26	Application No. 95 of 2016(SZ)	S.Shanmuga Sundaram, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1 to R6	
27	Application No. 101 of 2016 (SZ)	P.Sabareesha Raja Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M. Vaidyanathan, Deepa Harigovind & U.Gowrishankar Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 to R6	

For further details, please log on to our website www.greentribunal.gov.in

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